

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 364
TO BE ANSWERED ON 05.02.2024**

HOSPITALS AND DISPENSARIES RUN BY ESIC

**†364. SHRI VINAYAK RAUT:
SHRI SANJAY JADHAV:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the total number of hospitals and dispensaries being run by the Employees' State Insurance Corporation in the State of Maharashtra;**
- (b) the district-wise number of beneficiaries under the said corporation as on date;**
- (c) whether the number of hospitals is very less as compared to the continuous increasing number of beneficiaries under the Employees' State Insurance Health Scheme;**
- (d) if so, the details thereof and the corrective measures taken by the Government in this regard to open more hospitals and dispensaries in order to meet the requirement;**
- (e) whether the standard of infrastructure and medical facilities in the hospitals run by Employees' State Insurance is extremely poor;**
- (f) if so, the details thereof and the reasons therefor;**
- (g) the steps taken by the Government to improve the infrastructure and medical facilities in these hospitals and to provide adequate facilities to the beneficiaries;**
- (h) whether most of the employees working in the private companies in the country are not being provided with the facilities of Employees' State Insurance Corporation;**
- (i) if so, the steps taken by the Government in this regard during the last five years; and**
- (j) if not, the State-wise details thereof?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (j): There are 15 Employees' State Insurance (ESI) hospitals and 104 ESI dispensaries in the state of Maharashtra. All the dispensaries are run by the state government. The district-wise details of the ESI beneficiaries in the state are placed at Annexure.

Contd..2/-

The medical care to ESI beneficiaries is provided through a network of medical infrastructure which includes 161 ESI hospitals, 1574 dispensaries, 104 Dispensary-cum-Branch Offices (DCBO), 927 Insurance Medical Practitioner's (IMP) clinics and other tie-up arrangements throughout the country. Further, the Employees' States Insurance Corporation, has given in-principle approval for setting up of new ESI hospitals; tie-up arrangements have been made with public/private hospitals for providing cashless in-patient medical services to ESI beneficiaries, in case, ESI hospital or in-house medical services in a particular hospital is not available, collaborated with Ayushman Bharat-Pradhan Mantri Jan Arogya Yojna (PMJAY), to provide secondary and tertiary care medical services to ESI beneficiaries through PMJAY empanelled hospitals in the country.

The Employees' States Insurance Corporation has taken various steps to improve the quality of medical services in ESI Hospitals, as under:

- Enhancement of sanctioned staff strength of ESIC hospitals.**
- Enhancement of 50% of bed strength, if bed occupancy is more than 70% in ESIC/ESI Scheme (ESIS) hospitals for last three consecutive years.**
- Formation of state ESI societies so that States' have financial and administrative freedom to take decision for improvement of medical services.**
- Allocation of additional budget under Project Implementation Plan (PIP) for State ESI Schemes.**
- The Employees' State Insurance Corporation provides Rs.200/- per IP per annum over and above ceiling to the state government, where the bed occupancy in all the State run ESIS hospitals is more than 70% during the previous financial year.**
- Formation of Equipment Policy, HR Norms in ESIC.**

ESI Act is applicable to all factories & establishments employing 10 or more persons working in organised sector drawing wages up to Rs 21,000/- per month (Rs. 25,000/- for PWD) in the notified area under the provisions of section 1(5) & 2(12) (including factories belonging to the Government) other than seasonal factories of ESI Act. Thus workers in organized sector working in covered units in implemented areas are under the ambit of the ESI Act.

To increase the coverage of establishments/ workers under the ESI scheme, the ESIC has taken various steps, including:

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- i. Reduction in rate of ESI contribution from 6.5% to 4% with effect from 01.07.2019.**
- ii. Online registration of both employer and employee in ESIC.**
- iii. Conduct of regular survey ESI covered areas.**
- iv. Launch of special drive from time to time for coverage of the uncovered units.**
- v. Compilation/ collation of data from various government offices, organisation including the Ministry of Corporate Affairs, Employees' Provident Fund Organisation, Labour Departments, Cluster mapping, etc.**

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ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (j) OF LOK SABHA UNSTARRED QUESTION NO. 364 FOR 05.02.2024 ASKED BY SHRI VINAYAK RAUT AND SHRI SANJAY JADHAV REGARDING HOSPITALS AND DISPENSARIES RUN BY ESIC**

The details of the beneficiaries under the Employees' State Insurance (ESI) Scheme in the state of Maharashtra as on 31.03.2023

Sr. No.	Name of the district	Number of beneficiaries
1.	Mumbai City	1411376
2.	Mumbai Suburban	2922482
3.	Aurangabad	806582
4.	Beed	6152
5.	Dhule	50293
6.	Jalgaon	193683
7.	Jalna	46258
8.	Latur	17013
9.	Nanded	49777
10.	Osmanabad	4766
11.	Parbhani	4898
12.	Palghar	474994
13.	Thane	2313184
14.	Akola	49064
15.	Amrawati	239796
16.	Bhandara	2340
17.	Buldhana	19103
18.	Chandrapur	143493
19.	Gondia	33698
20.	Nagpur	871976
21.	Wardha	81265
22.	Yavatmal	28745
23.	Ahmednagar	153366
24.	Nashik	847713
25.	Kolhapur	452302
26.	Pune	4738414
27.	Sangli	138311
28.	Satara	283915
29.	Solapur	198281
30.	Raigad	695850
31.	Sindhudurg	5513
32.	Ratnagiri	2695
33.	Washim	Not Available
34.	Gadhchiroli	Not Available
35.	Hingoli	Non-notified
36.	Nandurbar	Non-Notified
	Grand Total	17287299
